

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 195(ND)/2017

IN THE MATTER OF:

M/s. Indusind Bank Ltd.

....PETITIONER

Vs.

Gallium Industries Limited

.....RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 01.11.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant :


For the Corporate Debtor :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by the Hon'ble members.

Put up on 16.01.2020.


(MADHU NARULA)
COURT OFFICER